IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED
CIN :U85110TN2007PTC064072
Date of commencement of CIRP: 03rd October 2019

LIST OF CREDITORS
Summary as on 10th January 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of other creditors (Other than financial creditors and operational creditors)
Annexure - 9 (NIL)

Amount in Rs.

S.NO	Name of the Creditor	Identification No	Details of Claim Received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC					
	Nil														

S. RAJENDRA
INSOLVENCY PROFESSIONAL
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